NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	(8)
COMPANY PETITION/APPLICATION NO.	CP(IB)No.262 /9//HDB/2017
NAME OF THE COMPANY	APITCO Limited
NAME OF THE PETITIONER(S)	Madhumitha Software Services
NAME OF THE RESPONDENT(S)	APITCO Limited
UNDER SECTION	Sec 9 0f IBC

Counsel for Petitioner(s):

R	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	S.V. VANSHI ARISHMA	Ad -1.	84144L18958	&v.Val
				,

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K.Saplk-	Adv	9908011277	E My
0			,

Heard Mr. S.V. Vanshi Krishna, learned counsel for the petitioner and Mr. V.K Sajith, learned counsel for the respondent.

Post the case for orders on 17.01.2018.

Member (Technical)

Member (Judicial)

Srikanth